

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

No. HC.VII-58/2001/10911/A

From :- Smti. Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dipak Thakuria,  
District & Sessions Judge,  
Barpeta.

Dated Guwahati the 14<sup>th</sup> November, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. DJB/2889 (E) dtd. 05.11.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 16.11.2024, along with station leave permission from the evening of 14.11.2024 till the morning of 18.11.2024**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

- Sd -

**JT.REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-58/2001/10912/A, dated 14-11-24**  
Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**